

Filing no. 8222/2020 (B.A.)
Vijay Singh Vs state of Jharkhand
Name of advocate:- J.S. Singh

Defects:-

- 9 (i) Paragraph sl. No. after para 3 may be corrected and accordingly necessary correction may also be carried out at para 3 of affidavit.
- (ii) Par a4 statement of affidavit may be stated properly.
- (iii) Name of the Ld. J. M. is missing at para 1 and prayer.
- (iv) G.R. number is missing at para 1 and prayer.
- (v) Father's name of the deponent at affidavit may be verified from his adhaar card.